

HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF CHHATTISGARH, BILASPUR

Information Letter

No. : 722/HCLSC/NLA-I/2019

Bilaspur, dated : 05/03/2019.

To,

The Registrar General,
Hon'ble High Court of Chhattisgarh,
Bilaspur.

Sub. : Regarding constitution of benches in National Lok Adalat on 09-03-2019.

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On subject cited above, it is submitted that High Court Legal Services Committee, Bilaspur, is going to organize a National Lok Adalat on 09-03-2019 (Saturday) at the High Court premises, Bilaspur from 11.00 a.m. onwards, as approved by Hon'ble the Chief Justice / Patron-in-Chief of Hon'ble High Court of Chhattisgarh, Bilaspur.

Approximately 600 Cases of M.A.C., F. A. , S. A., W.P.S., C. R. R. will be taken up in the aforesaid National Lok Adalat.

Hon'ble the Chief Justice has been pleased to constitute four benches for National Lok Adalat as shown Below :-

NATIONAL LOK ADALAT BENCH ON 09/03/2019 (SATURDAY)

- Bench No. 01 : Hon'ble Shri Justice Rajendra Chandra Singh Samant and
Shri V.V.S.N. Murthy, Sr. Advocate, (Member), Lok Adalat.
- Bench No. 02 : Hon'ble Shri Justice Parth Prateem Sahu and
Shri Rajeev Shrivastava , Advocate, (Member), Lok Adalat.
- Bench No. 03 : Hon'ble Shri Justice Gautam Chourdiya and
Dr. Shri Nirmal Kumar Shukla, Sr. Advocate, (Member), Lok Adalat.
- Bench No. 04 : Hon'ble Smt. Justice Vimla Singh Kapoor and
Miss. Sharmila Singhai, Advocate, (Member), Lok Adalat.


Secretary
High Court Legal Services Committee,
Bilaspur

Endt. No. : 723/HCLSC/NLA-I/2019

Bilaspur, dated : 05/03/2019.

Copy to :

- 01] P.S. to Hon'ble the Chief Justice , High Court of Chhattisgarh, Bilaspur.
- 02] P.S. to Hon'ble the Chairman, High Court Legal Services Committee, Bilaspur.

- 03] P.S. to Hon'ble Mr. Justice Rajendra Chandra Singh Samant, Judge, High Court of Chhattisgarh, Bilaspur.
- 04] P.S. to Hon'ble Mr. Justice Parth Prateem Sahu, Judge, High Court of Chhattisgarh, Bilaspur.
- 05] P.S. to Hon'ble Mr. Justice Gautam Chourdiya, Judge, High Court of Chhattisgarh, Bilaspur.
- 06] P.S. to Hon'ble Mrs. Justice Vimla Singh Kapoor, Judge, High Court of Chhattisgarh, Bilaspur.
- 07] Additional Registrar(Judicial), High Court of Chhattisgarh, Bilaspur, for information and necessary action.
- 08] Member Secretary State Legal Services Authority, Bilaspur, for information and necessary action.
- 09] Advocate General, High Court of Chhattisgarh, Bilaspur.
- 10] Assistant Solicitor General, High Court of Chhattisgarh, Bilaspur.
- 11] President, High Court Bar Association, High Court of Chhattisgarh, Bilaspur, for information.
- 12] Shri V.V.S.N. Murthy, Sr. Advocate (Member), Lok Adalat, Shri Rajeev Shrivastava, Advocate (Member), Lok Adalat, Dr. Shri Nirmal Kumar Shukla, Sr. Advocate (Member), Lok Adalat and Miss. Sharmila Singhai, Advocate (Member), Lok Adalat for information.
- 13] The Section Officer (Protocol), High Court of Chhattisgarh, Bilaspur, for information and necessary action such as sitting arrangement of Hon'ble Judge and Member, Lok Adalat, cleanliness of Court Hall and Chamber of Hon'ble Judge, lunch and refreshment etc.
- 14] The Court Manager, High Court of Chhattisgarh, Bilaspur, for information and necessary action.
- 15] The Cause List Section, High Court of Chhattisgarh, Bilaspur, for information and necessary action.
- 16] OIC-NIC, High Court of Chhattisgarh, Bilaspur, for information and uploading in the website of High Court of Chhattisgarh, Bilaspur.
- 17] The Dy. S.P. Security, High Court of Chhattisgarh, Bilaspur, for information and necessary action.
- 18] The Medical Officer, High Court Dispensary, High Court of Chhattisgarh, Bilaspur, for information and necessary action.


Secretary

High Court Legal Services Committee,
Bilaspur